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## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. (IB) No. 133/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M

Name of the Company		Ispat Udyog -Vs- KND Engineering Technologies Ltd.		
			2	*
Under Section		9 IBC		
SI.	Name & Designation of Authorized		Appearing on behalf of	Signature with
No.	Representative (	IN CAPITAL LETTERS)	-	date

## ORDER

Nobody is present from either side.

It appears that operational creditor has not complied with our direction vide order dated 29/01/2018. Operational creditor is further directed to serve notice of admission on the corporate debtor and file affidavit of service within 7 days from today.

List it on 28/03/2018 for admission.

Sd

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

Sd